

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

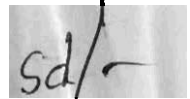
CP No.205/Chd/Pb./2017

In the matter of:

Alpha Corp Development Pvt. Ltd. & Others.Petitioners.

Present: Mr.Jatin Gupta, PCS for the petitioner.
Dr. Raj Singh, Registrar of Companies, Punjab,
Chandigarh and Himachal Pradesh.

The report of the ROC, Chandigarh and Punjab has
been filed. On request, list the matter for hearing on 31.08.2017.



(Justice R.P.Nagrath)
Member (Judicial)

✓ August 21, 2017.
Ashwani